

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR SH. ANIL LAXMAN PANSARE

Petition(s) for Special Leave to Appeal (Crl.) No(s). 7502/2019

RAVINDRA SINGH & ORS.

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH & ANR.

Respondent(s)

(PLS LIST ONLY TAGGED MATTER I.E. CRIMINAL APPEAL NO. 1431 OF 2019
BEFORE LD. REGISTRAR COURT ON 10.02.2020)

WITH

Crl.A. No. 1431/2019 (II)

(FOR

FOR EXEMPTION FROM FILING O.T. ON IA 120438/2019

IA No. 120438/2019 - EXEMPTION FROM FILING O.T.)

Date : 12-02-2020 This petition was called on for hearing today.

For Petitioner(s)

Mr. Sibbo Sankar Mishra, AOR

For Respondent(s)

Ms Charu Ambwani, Adv.

Mr P.K.Gupta, Adv.

Mr. Ankit Goel, AOR

Mr D.S.Parmar, Adv.

Ms. Abha R. Sharma, AOR

UPON hearing the counsel the Court made the following
O R D E R

Crl.A. No. 1431/2019

Respondent no.1 is duly represented.

Respondent nos.2 to 4 have been deleted vide order dt.
6.9.2019.

Await original record from the High Court and Trial Court.
Reminder be issued.

List again on 20.4.2020.

ANIL LAXMAN PANSARE
Registrar